

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2705
TO BE ANSWERED ON 12.03.2018**

FEMALE DOMESTIC WORKERS

2705. SHRI FEROZE VARUN GANDHI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has enacted/proposes to enact any law to protect/safeguard the interests of female domestic workers and provide them with social security and other benefits;**
- (b) if so, the details thereof and the time by which the said law is likely to come into effect; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): Discussion are underway regarding a National Policy for Domestic Workers, including women with the aim to protect the domestic worker including women from abuse harassment violence and guarantee them rights in the matter of social security and minimum wages. Besides, the Unorganized Workers' Social Security Act, 2008 has been enacted to provide social security relating to life and disability cover, health and maternity benefits, old age protection to the unorganized workers including female domestic workers. Various Ministries/Departments of the Central Government are implementing such social security schemes like Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development); National Family Benefit Scheme (Ministry of Rural

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Development); and maternity and health benefit Schemes (Ministry of Health and Family Welfare). In addition, the Central Government has recently converged the social security schemes of Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers including domestic workers for the age group of 18 to 50 years depending upon their eligibility. PMJJBY gives coverage of Rs. 2/- lakhs on death at premium of Rs. 330/- per annum while PMSBY gives coverage of Rs. 2/- lakhs on accidental death besides disability benefits as per scheme at premium of Rs. 12/- per annum. These converged schemes are being implemented by Life Insurance Corporation of India. The annual premium is shared on 50:50 basis by the Central Government and the State Governments/State Nodal agencies. The benefits of these schemes are also available to female domestic workers.
